

ITEM NO.19 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 53/2022

N. KARTHIKEYAN & ORS. Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS. Respondent(s)

(FOR ADMISSION )

Date : 07-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.  
Ms. Rashmi Nandakumar, AOR  
Mr. Shankar Narayanan, Adv.  
Mr. Suhrith Parthasarathy, Adv.  
Ms. Amrutha, Satyajith, Adv.  
Ms. Ishita Chowdhury, Adv.

For Respondent(s) Mr. Amit Anand Tiwari, AAG.  
Dr. Joseph Aristotle S., AoR.  
Ms. Mary Mitzy, Adv.  
Ms. Devyani Gupta, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable on 25.02.2022.

Learned counsel for the respondents are  
permitted to file reply, in the meanwhile.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master